

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3294
ANSWERED ON:23.08.2011
ALLOTMENT OF DDA FLATS NO.
Devi Aswamedh

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether all the allottees have been given possession of their houses/flats without all basic amenities/facilities under the Delhi Development Authority (DDA) Housing Scheme, 2008;
- (b) if so, the number of complaints received in this regard during the last one year; and
- (c) the steps taken by the Government to redress the grievances?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT(SHRI SAUGATA ROY)

- (a): No, Madam.
- (b): No complaints have been received during last one year.
- (c): Does not arise, in view of reply as above.